

[16 May, 2007]

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(a) whether top officials and military personnel visited Israel for discussion on the wide-ranging defence deals between the two countries;

(b) whether Israeli defence contractor ELTA has become the first firm that bagged a deal worth Rs. 833 crore for medium power radar for the IAF and the company will invest 30 per cent of the amount back into Indian industry.

(c) whether India have bought weapon systems worth \$5 billion from Israel in the last five years; and

(d) to what extent the visit of Chief of Army has helped in reaching agreement with Israel on defence?

THE MINISTER OF DEFENCE (SHRI A.K.ANTONY): (a) Official visits between India and Israel take place to discuss issues of mutual interest including defence procurement issues. Defence Procurements are, however, done as per laid down procedure.

(b) M/s. ELTA, Israel is the lowest bidder in response to a Request for Proposal (RFP) issued for procurement of some Radars for the Indian Air Force. However, no contract has been signed with the firm.

(c) The defence purchases from Israel during the period 2002—2007 have been over US \$ 5 billion.

(d) Chief of the Army Staff visited Israel from 5th to 7th March, 2007. This was a regular goodwill visit.

Kidnapping gangs in States

4482. SHRI MOTIUR RAHMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether, as per the Central Bureau of Investigation (CBI) report, 741 gangs are involved in kidnapping for ransom across the country, 87 groups are specializing in abducting minor girls for prostitution and 47 are operating for kidnapping children and converting them to beggars;

(b) the details of all such gangs, State-wise, and the action taken against the gangs identified by CBI; and

(c) how many children were kidnapped during the last one year in Bihar and how many of them were rescued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT): (a) As per the Central Bureau of Investigation (CBI) report, 714 gangs comprising of 4289 members were involved in kidnapping for ransom, 87 gangs comprising of 359 members were involved in the kidnaping of girls and women for prostitution and 14 gangs comprising of 57 members were involved in kidnapping of minors for begging.

(b) The details of all such gangs State-wise identified by CBI is given in the enclosed Statement (*See below*). "Police" and "Public Order" are State subjects under the seventh schedule to the Constitution of India, hence the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the State Governments. However, the Union Government has from time to time issued advisories to the State Governments to give more focused attention to improve administration of criminal justice system and taken such measures as are necessary for the prevention of crimes against all vulnerable section of the society. The Union Government also supplements the efforts of the State Governments by providing financial assistance for modernization of the State Police Forces in terms of weaponry, communication equipment, mobility, training and other infrastructure under the Scheme for Modernisation of the State Police Force with a view to enhancing their capabilities to fight crime and maintain public order.

(c) As per statistics compiled by the National Crime Records Bureau (NCRB) 72 cases of kidnapping and abduction of children were reported from Bihar in 2005. The data for 2006 is being compiled. Data of children rescued is not maintained centrally.

Statement

State-wise details of gangs involved in kidnapping, across the country prostituting and begging

Kidnapping

Sl. No.	States/UTs/M.	City	Total No. of Gangs	Total No. Members	Prosecution launched
1	2		3	4	5
1.	Assam		38	231	231
2.	Bangalore		2	16	16
	Bihar		365	1,889	1,878

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1	2	3	4	5
4.	Chennai	11	88	88
5.	Delhi	92	337	337
6.	Gujarat	55	384	281
7.	Haryana	3	45	26
8.	Hyderabad	3	42	42
9.	Jharkhand	2	95	95
10.	Manipur	1	7	7
11.	Maharashtra	9	40	33
12.	Meghalaya	1	3	3
13.	Mumbai	2	12	12
14.	Punjab	3	12	12
15.	Rajasthan	2	15	15
16.	Tamil Nadu	2	78	78
17.	Tripura	73	530	530
18.	Uttar Pradesh	42	433	309
19.	West Bengal	8	32	27
TOTAL :		714	4,289	4,020

Sl. No.	States/UTs/M. City	Total No. of Gangs	Total No. Members	Prosecution launched
1	2	3	4	5
1.	Ahmedabad City	2	30	30
2.	A & N Islands	1	6	6
3.	Andhra Pradesh	4	10	10
4.	Arunachal Pradesh	2	7	7
5.	Assam	25	104	104
6.	Hyderabad	1	7	7

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1	2	3	4	5
7.	Delhi	15	34	34
8.	Haryana		3	3
9.	Jammu & Kashmir		4	4
10.	Karnataka		2	2
11.	Kerala		4	4
12.	Meghalaya		5	5
13.	Tamil Nadu		2	2
14.	Kolkata		4	4
15.	Madhya Pradesh	6	27	27
16.	Maharashtra	12	67	67
17.	Mumbai	11	39	39
18.	Rajasthan		4	4
TOTAL :		87	359	359

Begging

SI. No.	States/UTs/M. City	Total No. of Gangs	Total No. Members	Prosecution launched
1	2	3	4	5
1.	Delhi	1	4	4
2.	Madhya Pradesh	1	6	6
3.-	Maharashtra	1	4	4
4.	Mumbai	1	3	3
5.	Orissa	5	23	23
6.	Punjab	2	10	10
7.	Ahmedabad	2	4	4
8.	Surat City	1	3	3
TOTAL:		14	57	57